

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): (a) As the export of sea weeds is banned, no export promotional measures are taken by the Marine Products Export Development Authority for sea weeds.

(b) The major sea weed growing regions in India are the coastal areas of Gujarat State from VERAVAL to OKHA sea and DWARAJAND in the Arabian Sea and of the Tamil Nadu State from Mandappam to Kanya Kunari in the Bay of Bengal where many of the economically important sea weeds occur in commercially exploitable quantities. In addition to these places, the littoral and sublittoral rocky stretches in the vicinity of Bombay, Karwar, Cannanore, Kovalum-Madras and Visakhapatnam are populated by the sea weeds.

In view of the ban on export of sea weeds the Marine Products Export Development Authority has not made any assessment of the export potential of sea weeds from India.

Refrigerated Vans acquired by Marine Products Export Development Authority

4753. SHRI NEELALOHITHA-DASAN NADAR: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Marine Products Export Development Authority has acquired any refrigerated vans to be given on hire to sea food traders, processors or exporters and if so, the number of vans so acquired and the total cost thereof; and

(b) what are the total hire charges collected from the above vehicles and the total amount spent on their repairs so far?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): (a) Yes, Sir. Marine

Products Export Development Authority has acquired four refrigerated trucks to be given on hire to sea food traders, processors or exporters. Two of these trucks are deployed at Cochin. The remaining two trucks are deployed at Calcutta. The total expenditure incurred on the purchase of these trucks was Rs. 14,64,379.96.

(b) A sum of Rs. 33.462/- has been collected as hire charges of the trucks at Cochin. No amount has been spent on the repairs of these trucks so far.

Districts which have stood first in the collection of Small Savings

4754. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) the names of the districts which have stood first in each one of the States/Union Territories in the collection of Small Savings during 1977-78, 1978-79 and 1979-80;

(b) the original targets for the collection of Small Savings fixed for these districts by the Government prior to the launching of the collection drive;

(c) whether there is any such incentive for such districts as stand first for more than once during the period of any three years taken together; and

(d) if so, the nature thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The information is being collected, and will be laid on the Table of the House.

(b) The Budget 1980-81 assumes net small savings collections at Rs. 1100 crores. The State Governments usually fix their own targets for small savings collections for the State as a whole and for individual districts.